

DIVISION BENCH  
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/184(KB)2018  
IA(I.B.C)/494(KB)2023, IA(I.B.C)/258(KB)2022,  
IA(I.B.C)/868(KB)2021, IA(I.B.C)/523(KB)2021,  
IA(I.B.C)/237(KB)2022, IA(I.B.C)/493(KB)2023,  
IA(I.B.C)/953(KB)2020, IA(I.B.C)/1257(KB)2020,  
IA(I.B.C)/378(KB)2023, IA(I.B.C)/761(KB)2021,  
IA(I.B.C)/887(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>SANGITA FISCAL SERVICES PRIVATE LIMITED VS DUNCANS INDUSTRIES LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Jishnu Saha, Sr. Adv. ] For the Applicant in IA(I.B.C)/761(KB)2021  
Mr. Avishek Guha, Adv. ]  
Mr. Ishaan Saha, Adv. ]  
Ms. Arunika Dutta, Adv. ]  
Mr. Kaustav De Sarkar, Adv. ]  
  
Mr. Rishav Banerjee, Adv. ] For the Applicant in IA(I.B.C)/494(KB)2023  
Mr. Rajarshi Banerjee, Adv. ]  
  
Mr. Rachit Lakhmani, Adv. ] For the Applicant in IA(I.B.C)/887(KB)2021  
Mr. Avishek Das, Adv. ]  
  
Ms. Arunima Lala, Adv. ] For the Respondent No.7  
Ms. Natasha Roy, Adv. ]  
  
Mr. Joy Saha, Sr. Adv. ] For the Resolution Professional  
Ms. Urmila Chakraborty, Adv. ]  
Mr. Dipankar Das, Adv. ]  
Ms. Sanjana Nandi, Adv. ]  
  
Mr. Vipul Kundalia, Adv. ] For the GST Authorities  
Mr. Tapan Bhanja, Adv. ]

**ORDER**

1. Learned Senior Counsel/Counsel for the parties present.

**2. IA(I.B.C)/494(KB)2023:**

- a. Let a reply affidavit be filed before the next date of hearing.
- b. List this matter on **11<sup>th</sup> July, 2024**.

**3. IA(I.B.C)/887(KB)2021:**

- a. Report of the PF Department is still awaited. Let the same be furnished at least two days in advance before the next date of hearing.
- b. Let extracts of the resolution plan concerning the Applicant Workers be provided to Mr. Rachit Lakhmani appearing for the Applicant in this application urgently.
- c. List this matter on **11<sup>th</sup> July, 2024**.

**4. IA(I.B.C)/523(KB)2021, IA(I.B.C)/493(KB)2023, IA(I.B.C)/953(KB)2020 and IA(I.B.C)/761(KB)2021:**

- a. List these matters on **11<sup>th</sup> July, 2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**